

[Translation]

Quality Council of India

651. SHRIMATI PRATIBHA DEVISINGH PATIL : Will the Minister of INDUSTRY be pleased to state :

- (a) whether the Government propose to constitute Quality Control of India;
- (b) if so, the details thereof;
- (c) the date by which it is likely to be constituted and whether the Council will have experts giving representation to various interests;
- (d) whether the certification by the Quality Council of India will have global recognition;
- (e) if so, the details thereof;
- (f) whether after the constitution of the Council, the Bureau of the Indian Standards will become superfluous or become part of the proposed Council; and
- (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) to (e). Government has decided to constitute the Quality Council of India (QCI), as an autonomous body registered under the Societies Registration Act. The Council will have representation from Government Departments and organisations involved with Quality Assurance, apex bodies of Industry including the SSI sector, exporters, consumer bodies accredited certification bodies, Star Trading Houses recipients of Quality Award, etc. The Council will have in its fold :

1. National Accreditation Board for Products and Quality Systems Certification.
2. National Accreditation Board for Quality Management, Personnel and Training Organisations.
3. National Accreditation Board for Testing and Calibration Laboratories (NABTCL).

Action has been initiated to get the QCI registered as a Society under the Societies Registration Act.

The QCI will provide the institutional framework to help in mutual recognition with other international and national accreditation bodies.

(f) and (g). The BIS will not become superfluous with the setting up of the Council. It is represented on the QCI and will have a specific role within the framework of the QCI.

Railway Auditorium

652. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state :

- (a) whether the Railway Auditorium at Vijayawada Railway Station is in a very bad condition;
- (b) the reasons for neglecting this Auditorium; and
- (c) whether the Railway Administration has proposed for improving the conditions of this Auditorium for the benefit of the people in general and the Railway Employees in particular?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Scrap Material

653. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the PRIME MINISTER be pleased to state :

- (a) the total quantity of scrap material disposed of by the Railways during the current year till date; and
- (b) the total earnings accrued from the sale of scrap material ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) The total quantity of scrap material disposed of by the Railways/Production Units during the current financial year till 31.1.96 is as follows:

(i) Rails and Permanent Way	4,68,176 MT
(ii) Ferrous Scrap	3,62,519 MT
(iii) Non-Ferrous	6,489 MT
(iv) Wagons	17,889 Nos.
(v) Coaches	1,915 Nos.
(vi) Locomotives	327 Nos.

(b) The total earnings from sale of scrap material during the current year till 31.1.96 amounted to Rs. 803.91 crores.